

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1013/GT/2025

Subject : Petition for truing up tariff of Koldam Hydroelectric Power Project (4x200 MW), for the period 2019-24

Petition No. 947/GT/2025

Subject : Petition for approval of the tariff of Koldam Hydroelectric Power Project (4x200 MW), for the period 2024-29.

Petitioner : NTPC Limited

Respondent(s) : UPPCL and 12 Others

Date of hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Ms. Pragya Pushkar, Advocate, NTPC
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Shashwat Singh, Advocate, UPPCL

Record of Proceedings

The matters were called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner sought permission to file the additional information as sought vide the RoP for the hearing dated 11.6.2026. The learned counsel for the Respondent, UPPCL, submitted that its reply has already been filed in the matter.

3. The Commission, after hearing the parties, permitted the Petitioner to file additional information as sought vide the RoP for the hearing dated 11.6.2026, after serving a copy on the Respondents, on or before **25.9.2026**.

4. The Respondents are permitted to file their replies on or before **5.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **12.10.2026**. The parties shall ensure completion of pleadings within the due dates.

5. The Petitions shall be listed for hearing on **27.10.2026**.

By order of the Commission

**Sd/-
(T. D. Pant)
Joint Chief (Law)**

